


**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)**

**APPLICATION NUMBER :**  
**PETITION NUMBER :** TCP/301/ (IB)/2017  
**NAME OF THE PETITIONER(S) :** K.P. JEYARAM & SHOBA JEYARAM  
**NAME OF THE RESPONDENT(S) :** RADHA EXPORTS INDIA PVT LTD  
**UNDER SECTION :** 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. S. Kumaran 94440 18833 adv.sule@yahoo.co.in	For Respondent Radha Exports,	
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T. V. VINEETH KUMAR 9382112336 vineethktr@gmail.com	For Petitioner K. P. Jeyaram	
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## **ORDER**

Counsel for petitioner present. Counsel for respondents present and prayed time for filing counter and for submitting arguments. Considering his request, time is extended with a direction to furnish a copy of the counter to the other side prior to the next date of hearing to enable them to submit their arguments. Put up on 06.07.2017 at 2.30 P.M.



**(K.Anantha Padmanabha Swamy)**  
**Member (Judicial)**

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